

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AKSHATA MERCANTILE PRIVATE LIMITED Date of Commencement of Liquidation: 10-01-2024; List of Stakeholders as on Date: 07-03-2024; Name of IP: Mr. Dilipkumar Natvarlal Jagad; Process Number: 1; Last 5 digitof registration number: 10462

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				4684690				NA
2	Liquidation costs incurred till date				66572				NA
3	Secured financial creditors	4	16891895124	4	16891895124				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	2342244410	1	2342244410				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	11931375893	3	8000180020	3931195873			<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	7406476644	10	2434068877		2678112352	2294295415	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		18	38571992071	18	29673139693	3931195873	2678112352	2294295415	